

Plan The execution of the project is the responsibility of the State Government

(b) No grants are given by the Central Government for execution of Hydro-electric Projects by the State Governments Presumably the Honourable Member is referring to the provision made for the project in the Second Five Year Plan The amount so provided is Rs 1,300 lakhs

General Manager's Office Building,
Gorakhpur

*70. Shri Rup Narain: Will the Minister of Railways be pleased to state the approximate cost of the General Manager's office building Gorakhpur, North Eastern Railway which is under construction?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): The revised cost of the General Office building under construction will be about Rs 8 lakhs

विहारी में पानी की वधा

*७१ श्री नवल शंभाकर क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ३० मई, १९५७ को एक विजयि जा रही थी जिसमें यह कहा गया था कि बृहत्तर दिल्ली के निवासियों को प्रतिदिन १० म० प० और ५ म० पू० के बीच स्थच्छ करने पानी से वचित रहना पड़ेगा , और

(ख) यदि हा तो इसके क्या कारण हैं ?

स्वास्थ्य मंत्रों (श्री करमरकर) (क) जी हा ।

(ख) बजौराबाद की तरफ यमुना में, जहाँ पानी खींचने वाले नल काम कर रहे पर्याप्त मात्रा में पानी न मिलने की कठिनाई है, ऐसा हुआ । वार्षिक मरम्मत के लिये अस्थायी रूप से बन्द करने के पश्चात् पश्चिम से यमुना नहर में ताजेवाला हेडवर्क्स से पानी खींचने के बाद नदी बाईं तरफ हट गई जिस

कारण यह कठिनाई उत्पन्न हुई । नदी की मुख धारा अन्तर्गामी पानी-धर से लगभग २००० फीट पीछे हट गई और एक लम्बी अन्तर्गामी नाली की व्यवस्था बरनी पड़ी। तथापि अधिकारियों के सामयिक कार्यवाही करने पर तीन दिन के अन्दर फिर सामान्य स्थिति आ गई और इस दौरान में बृहत्तर दिल्ली के बड़े भाग में यह प्रतिबन्ध नहीं लगाया गया क्योंकि अन्तर्गामी पानी-धर पर पवित्र क लिय पर्याप्त पानी प्राप्त कर लिया गया था ।

Assam Railway Link Stabilisation
Committee

*73. Shri S. K. Banerjee: Will the Minister of Railways be pleased to state

(a) what are the main findings of Assam Railway Link Stabilization Committee,

(b) whether the existing lines particularly between Malbazar and Hasimara, and between Fakiragram and Rangia, can be fully stabilised for all weather,

(c) whether an alternative route is essential for movement of all traffic because there are breaches during monsoon and

(d) if so, what alternative route in addition to the existing Railway route is proposed by the Committee?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) The main findings of the Committee are —

(i) The present alignment must be retained and stabilised, as far as practicable, by taking the protective measures as detailed in the Report

(ii) Due to peculiar physical features of the terrain it is not possible to ensure absolute stability of the present route. The majority Report recommends construction of a southerly second link from

near about Bela Koba to Alipurduar

(b) The existing line may be stabilised to the extent the nature of the terrain will permit

(c) and (d) The Majority report has recommended an additional route to the south of the existing route from near about Bela Koba to Alipurduar across the Tista Jaldhak and Todsa. However, there is a note of dissent

Co-operative Laws

*76 Shri Radha Raman Will the Minister of Food and Agriculture be pleased to state

(a) whether Government have received the report of the Committee on Co-operative Laws,

(b) if so, its principal recommendations and other features, and

(c) how far Government have accepted them or taken action on these recommendations?

The Minister of Food and Agriculture (Shri A P Jain) (a) Yes, Sir

(b) A statement containing principal recommendations and other features is placed on the Table of Lok Sabha [See Appendix I, annexure No 17] Copies of the report have also been placed in the Library of Parliament

(c) The Report of the Committee is under examination

Grand Trunk Express

*77. Shri Keshava Will the Minister of Railways be pleased to state the reasons for abolishing the through bogie from Bangalore city to Delhi and vice versa on the Grand Trunk Express?

The Deputy Minister of Railways (Shri Shah Nawaz Khan) Inadequate platform and yard facilities at Madras Central Station

Buckingham Canal

*78. Shri T. B. Vittal Rao: Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No 453 on the 28th May, 1957 and state

(a) whether the Government of Madras have since completed the technical investigation of Buckingham Canal

(b) if so, at what stage is the proposal to widen the canal with a view to making it navigable by motor launches, and

(c) when action is likely to be initiated in this regard?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir). (a) and (b) The technical investigations for the purpose have been completed and the estimates are now being further examined

(c) Further action will be taken after the Gokhale Committee's inspection of the Canal in August, 1957

Supply of Foodgrains to States

*79. { Shri Harish Chandra Mathur
Shri Bibhuti Mishra }

Will the Minister of Food and Agriculture be pleased to state

(a) the foodgrains and the quantities thereof asked for by each State during 1957 so far,

(b) the quantities allotted, and

(c) the rates at which the various State Governments have been selling these foodgrains in their respective States?

The Minister of Food and Agriculture (Shri A P. Jain): (a) After de-control yearly demands for foodgrains are not submitted by the State Governments, but their requirements are assessed from time to time and are